

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 521/2024**

IN THE MATTER OF:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024.

I N D E X

<u>Sl. No.</u>	<u>Particulars</u>	<u>Pg. No.</u>
1.	Status report on behalf of Respondent No. 7, Irrigation and Flood Control Department, Govt. of NCT of Delhi	1-3
2.	Annexure -A: Photo of Street	4
3.	Annexure -B: Photo of cleaning of Drain	5

FILED BY:

NEW DELHI
DATED: 05.04.2025


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
H-34, Jangpura Extension
(Lower Ground Floor)
Near INOX EROS Cinema,
New Delhi-110014
Ph: 9811136141
jmalawoffices@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 521/2024

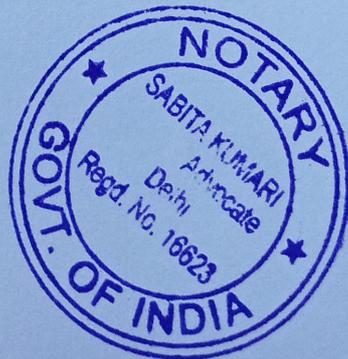
IN THE MATTER OF:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

**REPLY ON BEHALF OF IRRIGATION AND FLOOD CONTROL
DEPARTMENT, GOVT. OF NCT OF DELHI, RESPONDENT NO.7**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal is examining the issue of poor condition of sewage and management of the solid waste in the light of the assertions made in the article that the garbage scattered in Sangam Vihar Delhi is emitting foul smell and creating health hazard.
2. The Delhi Pollution Control Committee (DPCC) has submitted a report dated 16.08.2024 based on an inspection conducted by its officials on 08.08.2024. The observations made by the DPCC and the corresponding actions taken or clarifications provided by the Irrigation and Flood Control Department (I&FC), Government of NCT of Delhi, are as follows:



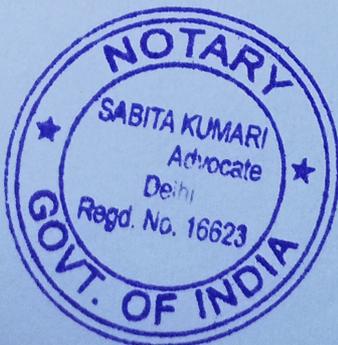
S. *Observations made by* **Action Taken / Response by Respondent No.**
 No. *DPCC Officials during* **7 (I&FC Department)**
Inspection *on*
 08.08.2024

1. *Sewer overflow at some locations* This matter falls under the jurisdiction of the Delhi Jal Board (DJB).

2. *Some internal streets were found broken and damaged* The damage to roads is a result of road-cutting activities for laying sewer and water pipelines by DJB in Blocks D, E, and F2 of Sangam Vihar Constituency. Road restoration work, where the sewer lines have been laid by DJB, is currently in progress. (Photographs annexed herewith as **Annexure A**).

3. *Street drains were found overflowing and choked with municipal solid waste at some locations* The cleaning of Ratia Marg Drain, which falls under the jurisdiction of the I&FC Department, is in progress. (Photographs annexed herewith as **Annexure B**). However, the cleaning of stormwater drains in internal streets, as well as the removal of municipal solid waste (MSW) from drains and roads, falls under the purview of the Municipal Corporation of Delhi (MCD).

3. The Irrigation and Flood Control Department remains committed to addressing issues within its jurisdiction and coordinating with relevant authorities to improve drainage conditions in the area.



Sankar
 01/04/25
 EXECUTIVE ENGINEER, CD-V

Executive Engineer
 Civil Division-V, (I&F.C.)
 Govt. of Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI
 Original Application No. 521/2024

IN THE MATTER OF:

News Item titled "A Sangam of filth and apathy this wasteland actually exists in Delhi" appearing in The Times of India dated 07.03.2024

AFFIDAVIT

I, Vivek Chauhan, S/o Baldev Chauhan, aged about 43 years, currently working as Executive Engineer, Civil Division No. V, I & FC, Govt. of NCT of Delhi do hereby solemnly state and affirm as under:

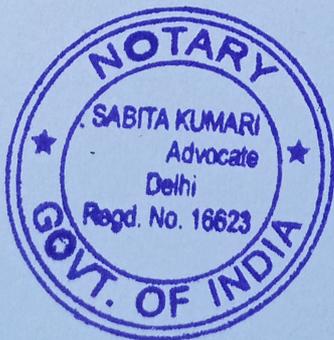
1. That I am the Executive Engineer of the Respondent No. 7. I am well versant with the facts of the present case and therefore, I am competent to depose the present affidavit.
2. That the accompanying reply has been drafted under my instructions and the contents thereof are true and correct to my knowledge and nothing material has been concealed therein.

Vivek Chauhan

DEPONENT
 Executive Engineer
 Civil Division-V, (I&F.C.)
 Govt. of Delhi

VERIFICATION

Verified at New Delhi on this 01 APR 2025 day of March, 2024, that the contents of para 1 and 2 of the above affidavit are true and correct to my knowledge and nothing material has been concealed therein.



ATTESTED

Notary Public
 Delhi India



Vivek Chauhan

DEPONENT
 Executive Engineer
 Civil Division-V, (I&F.C.)
 Govt. of Delhi

01 APR 2025

ANNEXURE-A



ANNEXURE-B

